## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2342 ANSWERED ON:11.03.2010 ENTRANCE TEST FOR LAW GRADUATES Jagannath Dr. M.

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to make it mandatory for law graduates to clear an entry-level test to get a licence to practice;
- (b) if so, the details thereof; and
- (c) final decision likely to be taken in this regard?

## **Answer**

## MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

(a) to (c) The Bar Council of India, a statutory body, has a proposal to conduct Bar Entry test. This matter is before the Supreme Court of India vide SLP (Civil) No.22337 of 2008 – Bar Council of India Vs. Bonnie Foi Law College. Final decision in this regard depends upon the judgment of the Hon'ble Supreme Court in the matter.